

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 611
Appeal-317/252/ND/2023

IN THE MATTER OF:
Income Tax Officer

...APPELLANT

Vs.

Roc (Samridhi Frozen Food Pvt. Ltd)

...RESPONDENT

Section
U/s 252(1)

Order delivered on 04.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant/IT Department

:Adv Puneet Rai, SSC along with
Adv Nikhil Jain, Adv.

For the RoC

:Adv Aakash Sharma

ORDER

Ld. Counsel on behalf of the Appellant/Income Tax Department is present and sought further time to serve Remaining Respondent through publication. Time prayed for is granted. List the matter on **12.09.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)